

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.385/2001 IN
O.A.NO.448/2000

Wednesday, this the 8th day of Aug. 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri J.B.Gupta Sr. Auditor,
A/c No.8312829 Last Serving in LAO (CVD)
Delhi Cantt. R/O X/3368/6 Gali No.2
(Raghuvarpura, No.2, Gandhi Nagar, Delhi)

..Applicant

(By Advocate: Shri V.P.S. Tyagi)

Versus

1. Shri M.Kumaraswami, I.D.A.S.
CGDA West Block-V
R.K.Puram, New Delhi
2. Mrs. M.R. Nath, I.D.A.S.
C.D.A. Western Command
Sector-9, Chandigarh
3. The C.D.A. Hqrs.
G-Block, New Delhi.

..Respondents

O R D E R (ORAL)


By Hon'ble Shri Ashok Agarwal:

By an order passed on 18.5.2001 in OA-448/2000, orders of penalty of removal from service and compulsory retirement have been quashed and set aside and the applicant has been directed to be taken back in service with a direction that the case be sent back to the appellate authority to re-hear the appeal after providing him a personal hearing. Respondents were further directed to pass necessary orders in accordance with instructions and judicial pronouncements with regard to the intervening period on the subject, within a period of three months from the date of receipt of a copy of the order. It is, inter alia, contended that the aforesaid period of three months has been stipulated for passing necessary orders in regard to the intervening period. No period, therefore,

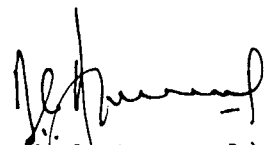
(2)

appears to have been prescribed for taking back the applicant in service and for hearing of the applicant. In the circumstances, we find that interest of justice will be duly met by disposing of the present Contempt Petition at the admission stage itself even without issue of notice by directing the respondents to reinstate the applicant back in service ^{as also offer him a hearing in the appeal} within a period of three months from the date of receipt of a copy of this order. 16

2. Present Contempt Petition is disposed of in the aforestated terms.


(S.A.T. Rizvi)
Member (A)

/sunil/


(Ashok Agarwal)
Chairman